

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:4072

ANSWERED ON:26.08.2011

ANOMALIES IN SALARIES UNDER NRHM

Gandhi Shri Dilip Kumar Mansukhlal;Meghwal Shri Arjun Ram

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

(a) whether there are anomalies in the facilities and salaries available to employees working in Programme Implementation Plan (PIP)/District Programme Manager (DPM) under the National Rural Health Mission (NRHM);

(b) if so, the details thereof;

(c) whether any representation/ recommendation has been received by the Government in this regard; and

(d) if so, the details thereof?

**Answer**

THE MINISTER OF STATE FOR HEALTH & FAMILY WELFARE (SHRI SUDIP BANDYOPADHYAY)

(a) to (d): Salaries and facilities of employees working in States under the National Rural Health Mission (NRHM) are determined by the respective State Governments. Regular employees get their salaries as per the State Governments pay scales while contractual employees get facilities and remuneration as determined by the State Governments based on factors like demand and availability, cost of living etc.

States submit their requirements including remuneration and facilities for employees engaged under NRHM in their Annual Programme Implementation Plans (PIPs) which are discussed and approved by the Government of India based on the recommendations of the National Programme Co-ordination Committee.